

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3727
TO BE ANSWERED ON 11.08.2026**

POPULATION OF NOMADIC CASTES

†3727. SHRI AMRA RAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the population of nomadic castes in Rajasthan as per the 2011 census along with the names of castes identified as nomadic castes;
- (b) the proposals made by the Government for their development, including housing, education, employment and the status of their implementation; and
- (c) the details of the names of the castes of SC, ST and OBC classes included in these castes?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a): In Census, no separate data is collected for De-Notified, Nomadic and Semi-Nomadic Tribes.

(b): The Ministry of Social Justice and Empowerment had constituted National Commission for De-notified, Nomadic and Semi Nomadic Tribes in January 2015, which submitted its report in December, 2017. After consideration of recommendations of the Commission, the Central Government had constituted Development and Welfare Board for De-notified, Nomadic and Semi Nomadic Communities (DWBDNC) in February, 2019. DWBDNC is implementing the Scheme for Economic Empowerment of De-notified, Nomadic and Semi-Nomadic Communities (SEED) with following components:

- i. To provide coaching of good quality for DNT candidates to enable them to appear in competitive examinations;
- ii. To provide health insurance to DNT Communities.
- iii. To facilitate livelihoods initiative at community level and
- iv. To provide financial assistance for construction of houses for members of these communities.

(c): Does not arise in view of (a) above.
